National Company Law Tribunal Allahabad Bench

CP NO.41/2016

CA NO 16/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2017

NAME OF THE COMPANY: Paramount Aromachem Private Limited

SECTION OF THE COMPANIES ACT: u/s 391 to 394 of Companies Act,1956

SI. NO. Name Designation Representation Signature

1. M. K. Suffi DL AND OL AND CHAIL

2.

Order dated 15,02,2017

CP No.41/2016 CA No.16/2016 Paramount Aromachem Private

Limited

The present case is received from the Hon'ble High Court of Allahabad transferred under Section 434 (1) of the Companies Act, 2013. Today, there is no representation from company petitioner. The Official Liquidator represents the Central Government/office of the Regional Director, Northern Region. He seeks time for filing report/affidavit of the RD. Since the present matter is listed today as transferred case. The Registry of this Bench is directed to issue a fresh notice to the concerned parties.

The matter to be listed on 02.03.2017.

SH. H.P. CHATURVEDI (Judicial Member)

Dated 15.02.2017